

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CRIMINAL) Diary No.25574/2025

[Arising out of impugned final judgment and order dated 07-03-2017 in CRLA No. 514/1989 passed by the High Court of Judicature at Allahabad]

TRIBHUVAN

Petitioner(s)

VERSUS

STATE OF UTTAR PRADESH

Respondent(s)

IA No. 252755/2025 - CONDONATION OF DELAY IN FILING

Date : 12-01-2026 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE MANOJ MISRA

HON'BLE MR. JUSTICE MANMOHAN

For Petitioner(s) :Mr. Kunal Verma, AOR
Mrs. Yugandhara Pawar Jha, Adv.
Ms. Swati Mishra, Adv.
Ms. Yasha Goyal, Adv.

For Respondent(s) : Ms. Srishti Singh, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Delay condoned.
2. Leave granted.
3. List for hearing on 18.02.2026.

(KRITIKA TIWARI)
SENIOR PERSONAL ASSISTANT

(SAPNA BANSAL)
COURT MASTER (NSH)